

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 82 OF 2017**

**Dated: 17<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**Faridabad Industries Association .....Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors.**

**....Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Sharma  
Mr. Mohit Sharma

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1  
Ms. Nikita Choukse for R.3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **10.04.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

ts/vg